

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No.SCMS-3/2019/ 1185 Date: 12.09.2023

It is hereby notified that Hon'ble the Chief Justice has been pleased to reconstitute the State Court Management Systems Committee (SCMSC) as follows:

- | | | |
|---|-----|----------|
| 1. Hon'ble Shri Justice Arindam Sinha | ... | Chairman |
| 2. Hon'ble Shri Justice M.S. Sahoo | ... | Member |
| 3. Hon'ble Shri Justice Sashikanta Mishra | ... | Member |
| 4. Hon'ble Shri Justice B.P. Satapathy | ... | Member |
| 5. Registrar General | ... | Member |
| 6. Registrar (Administration) | ... | Member |
| 7. Principal Secretary, Law Department, Govt. of Odisha | ... | Member |
| 8. District & Sessions Judge, Cuttack | ... | Member |
| 9. Shri Soura Chandra Mohapatra, Sr. Advocate | ... | Member |
| 10. Member Secretary, SCMS Committee | ... | Convener |

By order of the Chief Justice

Member Secretary, SCMS Committee (I/C)

12-09-2023

Memo No .14473 (3) Date: 12.09.2023

Copy forwarded to

1. Shri Soura Chandra Mohapatra, Sr. Advocate, High Court of Orissa
Plot No.D/1087, Satyalaya, Sector-6, CDA, PO- Markat Nagar, Cuttack-753014
2. The Principal Secretary, Law Department, Govt. of Odisha, Bhubaneswar
3. The District & Sessions Judge, Cuttack

For favour of kind information.

Member Secretary, SCMS Committee (I/C)

Memo No . 14474 (100) Date: 12.09.2023

Copy forwarded to

1. All Officers of the Court.
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
3. ADR-cum-Addl. Principal Secretaries/ AR-cum-Sr. Secretaries/ Secretaries attached to Hon'ble Judges to place before Their Lordships.
4. All Superintendents/ Section Officers of the Court.
5. The Superintendent, Computer Section with an instruction to upload this notification in the Official website of this Court.

For information through e-NS.

Member Secretary, SCMS Committee (I/C)